

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO. : 4026
TO BE ANSWERED ON THE 30th March 2026

PRIVATE JET AND HELICOPTER SAFETY OVERSIGHT

4026. SHRI RAJINDER GUPTA

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) the total number of accidents involving private jets and helicopters reported in the country during the last five years, year-wise;

(b) whether Government has taken or proposes to take regulatory measures to strengthen safety oversight of private jet and helicopter operations;

(c) if so, the details thereof;

(d) if not, the reasons therefor; and

(e) the additional measures, if any, proposed to be taken to enhance overall aviation safety in the country?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a): The total number of accidents pertaining to Non-Scheduled Operator's Permit (NSOP) including Helicopters are as under:-

Year	NSOPs including Helicopters
2021	02
2022	03
2023	04
2024	03

(b) to (e): Directorate General of Civil Aviation (DGCA) has a systematic safety oversight mechanism for monitoring compliance of Rules and Civil Aviation Requirements (CARs) encompassing all aircraft and airport operators. The safety oversight process includes regulatory audits, night surveillances, ramp inspections, spot check and special audits. DGCA publishes Annual Surveillance Plan (ASP) on its website. Findings of audits, surveillances & spot checks are followed up with concerned operator for compliance. Further, the compliance of action taken by operator is verified during next audit/surveillance. In case of any violations/ non-compliance to regulations detected during audit/surveillance, enforcement action including financial penalty is imposed by DGCA.

In addition to Annual Surveillance Plan 2026, DGCA has carried out special audit of 29 non-scheduled operators in the month of February and March 2026, in order to ensure safe operations.
